

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 58 OF 2016

Dated: 28th March, 2016

In the matter of:-

Tata Power Delhi Distribution Ltd.

Versus

Delhi Electricity Regulatory Commission

.... Appellant(s)

... Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **31.03.2016.**

COURT MASTER